

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 166 of 2011, 150 of 2011, 168 of 2011, 172 of 2011, 173 of 2011, 09
of 2012 & I.A. No. 14 of 2012, 18 of 2012, 29 of 2012, 26 of 2012 & 38 of 2012**

Dated: 11th May, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Appeal No. 166 of 2011

In the matter of:

**Biomass Energy Developers
Association & Ors. ... Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : None.

**Counsel for the Respondent(s) : Mr. A.Subba Rao for R-2 to R-6
Mr. A. Mariarputham, Sr. Adv.
Mr.Yusuf Khan**

Appeal No. 150 of 2011

M/s SLS Power Limited ... Appellant (s)

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : None

**Counsel for the Respondent(s) : Mr.A.Subba Rao for R-2 to R-6
Mr. A. Mariarputham, Sr. Adv.
Mr.Yusuf Khan**

Contd..2/-

Appeal No. 168 of 2011

South Indian Sugar Mills
Association & Ors. ... Appellant (s)
Versus
Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)
Counsel for the Appellant(s) : None
Counsel for the Respondent(s) : Mr.A.Subba Rao for R-2 to R-6
Mr. A. Mariarputham, Sr. Adv.
Mr.Yusuf Khan

Appeal No. 172 of 2011

Sardar Power Private Limited ... Appellant (s)
Versus
Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)
Counsel for the Appellant(s) : None
Counsel for the Respondent(s) : Mr.A.Subba Rao for R-2 to R-6
Mr. A. Mariarputham, Sr. Adv.
Mr.Yusuf Khan

Appeal No. 173 of 2011
&IA No. 60 of 2012

M/s K.M. Power Private
Limited & Ors. ... Appellant (s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent (s)
Counsel for the Appellant(s) : Nil
Counsel for the Respondent(s): Mr. A. Subba Rao for R-2 to R-6
Mr. A. Mariarputham, Sr. Adv.
Mr.Yusuf Khan

Appeal No. 9 of 2012 & IA No. 14 of 2012

K.C.P Sugars and Industries Corporation Ltd. & Ors. ... Appellant (s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : None.

Counsel for the Respondent(s): Mr.A.Subba Rao for R-2 to R-6
Mr. A. Mariarputham, Sr. Adv.
Mr.Yusuf Khan

Appeal No. 18 of 2012 & IA No. 61 / 2012

Central Power Distribution Co. of A.P. ... Appellant (s)
Versus
Bollineni Castings Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr.A.Subba Rao
Mr. A. Mariarputham, Sr. Adv.
Mr.Yusuf Khan

Counsel for the Respondent(s) : None

Appeal No. 29 of 2012 & IA No. 52 of 2012

M/s. Bollineri Castings and Steels Ltd. ... Appellant (s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Nil

Counsel for the Respondent(s) : Mr.A.Subba Rao for R-2 to R-6
Mr. A. Mariarputham, Sr. Adv.
Mr.Yusuf Khan

Appeal No. 26 of 2012 & IA No. 46 of 2012

M/s.Kakatiya Cement Sugar & Industries Ltd Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Nil

Counsel for the Respondent(s): Mr.A.Subba Rao for R-2 to R-6
Mr. A. Mariarputham, Sr. Adv.
Mr.Yusuf Khan

Appeal No. 38 of 2012 & IA No. 69 of 2012

M/s. Agri Gold Project Ltd.& Ors. ... Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Nil

Counsel for the Respondent(s): Mr.A.Subba Rao for R-2 to R-6
Mr. A. Mariarputham, Sr. Adv.
Mr.Yusuf Khan

ORDER

Heard Mr. A. Mariarputham, learned senior counsel representing the respondent nos. 2-5 in Appeal Nos. 26 of 2012 and 29 of 2012 and representing the appellant in Appeal No. 18 of 2012 regarding the tariff applicable to biomass and bagasse plants.

Post the matter on 23rd May, 2012 at 2.30 p.m.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

